

Sandeep Kumar Jain

Insolvency Professional

IP Registration Number:

IBBI/IPA-002/IP-N00174/2017-18/10446

Office: 24 Ka 1, Jyoti Nagar, Jaipur-302005

Rajasthan, India

Telephone: 0141- 2740924

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To,

The Insolvency and Bankruptcy Board of India

7111 Floor, Mayur Bhawan,

Shankar Market, Connaught Circus,

New Delhi -110001

In Ref: Intap Edulabs Private Limited (CIN: U80302RJ2012PTC040607)

Subject: Intimation regarding initiation of voluntary liquidation of Intap Edulabs Private Limited
("Company")

Respected Sir/ Ma'am,

It is respectfully submitted that the shareholders of the Company at its meeting held on September 23, 2021 have decided to:

1. voluntarily liquidate the Company as per relevant provisions of the Insolvency and Bankruptcy Code, 2016 read with Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017; and
2. appoint Mr. Sandeep Kumar Jain, insolvency professional (IP Registration Number - IBBI/IPA-002/IP-N00174/201718-10446), as a liquidator of the Company.

In reference to above the Public Announcement in Form A as specified in Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 has been made on September 25, 2021 in Indian Express (English) and Jansatta (Regional Language) newspaper with wide circulation at the location of the registered office of the Company.

Form A is attached along with this letter

We request you to kindly take the above intimation on record.

Thanking You,

Yours Sincerely,

Sandeep Kumar Jain
IBBI/IPA-002/IP-N00174/201718-10446
Liquidator

Dated: September 27, 2021

Place: Jaipur

Sandeep Kumar Jain
Insolvency Professional
IP Registration Number:
IBBI/IPA-002/IP-N00174/2017-18/10446

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FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INTAP EDULABS PRIVATE LIMITED

1.	Name of Corporate Person	Intap Edulabs Private Limited
2.	Date of Incorporation of Corporate Person	November 06, 2012
3.	Authority under which Corporate person is incorporated/ registered	Registrar of Companies, Jaipur
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U80302RJ2012PTC040607
5.	Address of the registered office and principal office (if any) of Corporate person	S.B.-ONE, Bapu Nagar, J.L.N. Marg Jaipur 302015 Rajasthan
6.	Liquidation Commencement date of Corporate Person	September 23, 2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Sandeep Kumar Jain Address: 24 Ka 1, Near Vidhan Sabha Jyoti Nagar, Jaipur-302005, Rajasthan Email: cssandeep@armsandassociates.com Tel No.: +91-9828050920 Registration Number of the Liquidator: IBBI/IPA-002/IP-N00174/201718-10446
8.	Last Date for Submission of Claims	October 22, 2021

Notice is hereby given that the Intap Edulabs Private Limited has commenced Voluntary Liquidation on September 23, 2021

The stakeholders of Intap Edulabs Private Limited are hereby called upon to submit a proof of their claims, on or before October 22, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Sandeep Kumar Jain
Liquidator

Dated: September 24, 2021
Place: Jaipur